

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-332 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: M/s Lakshmi Steels Vs. M/s Hounslow Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Anurag Sharma, Advocate for Operational Creditor Mr. Kapil Goel, IRP			
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ORDER


A letter has been received from IBBI recommending the name of Mr. Kapil Goel as the IRP. His registration number and contact details are as under:-


Mr. Kapil Goel,
Regn No. (IBBI/IPA-001/IP-P00625/2017-18/11081)
205, Naurang House, KG Marg, New Delhi-110001
Email: Kapil.goel@icai.org
Mobile No. 9818861629

His appointment as the IRP is duly confirmed by this Bench. He shall take necessary steps as required u/s 15, 17 & 18 of the Code and file his report within the statutory period.

Communication be made by email to the IRP as well to the parties today itself.

To come on 27 November, 2017 for report of the IRP.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekhraj Singh)